

Date: 26.11.2014

THE
PARLIAMENTARY DEBATES
(Part II—Proceedings other than Questions and Answers)
OFFICIAL REPORT

2653

HOUSE OF THE PEOPLE

Monday, 22nd March, 1954.

The House met at Two of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

3 P.M.

MESSAGE FROM THE COUNCIL OF STATES

Secretary: Sir, I have to report the following message received from the Secretary of the Council of States:

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to inform the House of the People that the Council of States, at its sitting held on the 18th March, 1954, agreed without any amendment to the Press (Objectionable Matter) Amendment Bill, 1953, which was passed by the House of the People at its sitting held on the 13th March, 1954."

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES ETC.

The Deputy Minister of Defence (Shri Satish Chandra): I beg to lay on the Table the following statements

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showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:

- (1) **Supplementary State- Fifth Session, 1953**
ment No. II. of the House of the People.
[See Appendix VII, annexure No. 1.]
- (2) **Supplementary State- Fourth Session**
ment No. VII. 1953 of the House of the People.
[See Appendix VII, annexure No. 2.]
- (3) **Supplementary State- Third Session**
ment No. XI. 1953 of the House of the People.
[See Appendix VII, annexure No. 3.]
- (4) **Supplementary State- Second Session**
ment No. XIII. 1952 of the House of the People.
[See Appendix VII, annexure No. 4.]
- (5) **Supplementary State- First Session 1952**
ment No. XII. of the House of the People.
[See Appendix VII, annexure No. 5.]

GENERAL BUDGET

Mr. Speaker: Today is the last day of the general discussion of the General Budget. I should like to know from the hon. Finance Minister what time he is likely to take for his reply.

The Minister of Finance (Shri C. D. Deshmukh): About an hour.

Mr. Speaker: So, that time will be reserved for him. That means we shall have to close the discussion by 6 P.M. The House will now continue the general discussion.